

[English]

Financial Assistance to Persons Belonging to Scheduled Castes and Scheduled Tribes in Uttar Pradesh under Consumer Loan Scheme

3010. SHRI MANVENDRA SINGH : Will the Minister of FINANCE be pleased to state :

(a) the amount earmarked for giving financial assistance to persons belonging to Scheduled Castes and Scheduled Tribes in Uttar Pradesh under consumer loan scheme in the last year; and

(b) the amount to be provided in Uttar Pradesh in 1985-86 for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Presumably, the Hon'ble Member is referring to Consumption Loan Scheme. Based on the recommendation of Sivaraman Committee on Consumption Credit, banks were advised by Reserve Bank of India to grant consumption loans for certain specified purpose to weaker section of the community including SC/ST. The data of Scheduled Commercial Banks under consumption loan in Uttar Pradesh for the two years is given below :

(Amount in Rs. lakhs)

| Year Ended | Consumption Loans | | | |
|---------------|-------------------|---------------------|-------------------|---------------------|
| | Weaker Sections | | Of which to SC/ST | |
| | No. of A/cs. | Balance Outstanding | No. of A/cs. | Balance Outstanding |
| December 1982 | 2611 | 17.60 | 954 | 3.72 |
| December 1983 | 1810 | 14.90 | 631 | 5.30 |

(b) There are no specific targets prescribed for bank advances under consumption loan.

Sanction of Loan to Nabard by IBRD

3011. DR. B. L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether the IBRD has since finalised the details of the \$ 300 million loan to be sanctioned by it to the National Bank for Agriculture and Rural Development (NABARD);

(b) if so, when the Union Government are likely to get this loan and on what terms and conditions;

(c) the amount of the earlier loan provided by the World Bank for promoting agricultural activities in India;

(d) the terms and conditions on which Government will in turn allot this loan to NABARD; and

(e) the projects in the agricultural sector State-wise, to which NABARD will allot this loan and on what terms and conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Hon'ble Member is presumably referring to a general line of credit loan proposed to be obtained by NABARD from IBRD. The IBRD has not yet sanctioned the loan.

(b) and (d). The terms and conditions on which the Union Government will get the loan and allot to NABARD will get a final shape only after the loan proposal is sanctioned by IBRD.

(c) Under the earlier general line of credit loan for ARDC-IV, a sum of US \$ 350 million was provided by the IBRD/World Bank.

(e) The proposed loan is not for any specific project or State but will form a part of the total amount of refinance made available by NABARD to lending institutions.